

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4807  
(To be answered on the 31<sup>st</sup> March 2022)**

**AIRPORT IN SOLAPUR, MAHARASHTRA**

**4807. SHRI SHA.BRA.DR.JAI SIDDESHWAR  
SHIVACHARYA MAHASWAMIJI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is aware that Solapur city in the State of Maharashtra is left out as a major air destination in spite of the huge potential from all aspects including increased trade, increased business, increased tourists, possible FDIs, and a host of other factors, if so, the details thereof;**
- (b) whether the Government proposes to restart the airport and if so, the steps being taken to overcome technical and operational glitches in this regard; and**
- (c) whether the Government is working in association with the Maharashtra Airport Development Company and Airports Authority of India to arrive at a possible conclusion about the confusions arising out of the new airport at Boramani Village and the operational issues of the existing airport and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b): The Government is aware about the potentiality of the Solapur (Hotgi) Airport. However, obstructions like presence of four chimneys of a sugar factory in the East and huge habitation in the West of the airport are obstructing commercial operations from the airport. The responsibility to demolish the obstructions around the airport lies with the local authorities and the State Government of Maharashtra. Union Ministry of Civil Aviation has requested Government of Maharashtra to issue instructions for demolition of chimney of the said sugar factory so that aircraft operations at Solapur Airport can take place safely.**

**(c): The State Government of Maharashtra has identified land in Boramani village for construction of a new Greenfield airport, which has been planned to be developed through a Joint Venture Company of Airports Authority of India (AAI) (51%) & Maharashtra Airport Development Company (MADC)**

**(49%). The identified land also includes a patch of 32 hectare of forest land. The State Government had requested permission of the Ministry of Environment, Forest and Climate Change (MoEF&CC) to deforest the said land. However, the same has been denied due to habitation of Great Indian Bustard in vicinity of airport land. The State Government of Maharashtra has requested MoEF&CC to review its decision.**

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